COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal No.283 of 2015

Dated: 1st September, 2016

In the matter of:-

Nabha Power Ltd. **....** **Appellant(s)**
Vs.
Punjab State Power Corporation Ltd. & Anr. **...** **Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) :

ORDER

The Bench did not assemble today.

The matter is posted for hearing on **30.09.2016.**

(Court Master)

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